

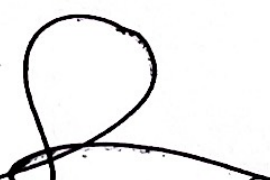
T.S No. 96/2021

Dated 09.12.2021

Both sides are absent without step.

On perusal of case record it appears the plaintiff is absent since 08.12.2020 and from the conduct of the plaintiff it can be presumed that the plaintiff is not more interested to proceed with this case.

Hence, the suit of the plaintiff is dismissed for default.



Munsiff No. 1
Dibrugarh